

[Mr. Speaker]

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| (10) Shri S. Easwara Iyer   | . | 1st August to 9th September, 1960 (Eleventh Session).   |
| (11) Shri R. Narappa Reddy  | . | 1st August to 9th September, 1960 (Eleventh Session)    |
| (12) Shri Dinesh Singh  | . | 14th November to 23rd December, 1960 (Twelfth Session)  |
| (13) Shri Nemi Chandra Kasliwal   | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (14) Shri A. Doraiswami Gounder   | . | 14th November to 15th December, 1960 (Twelfth Session). |
| (15) Shri Uma Charan Patnaik  | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (16) Shri U. Muthuramalinga Thevar  | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (17) Shri Etikala Madhusudan Rao  | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (18) Shri R. Kanakasabai  | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (19) Shrimati Renuka Ray  | . | 14th November to 30th November, 1960 (Twelfth Session). |
| (20) Pandit Hiralal Shastri   | . | 14th November to 12th December, 1960 (Twelfth Session). |
| (21) Shri J. Rameshwar Rao  | . | 16th November to 23rd December, 1960 (Twelfth Session). |
| (22) Shri Narasingha Malla Deb  | . | 14th November to 12th December, 1960 (Twelfth Session). |
| (23) Rani Manjula Devi  | . | 14th November to 7th December, 1960 (Twelfth Session).  |
| (24) Shri S. C. Choudhury   | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (25) Shri C. D. Pande   | . | 14th November to 8th December, 1960 (Twelfth Session).  |
| (26) Shri R. M. Hajarnavis  | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (27) Shri Laxmi Narayan Bhanja Deo  | . | 14th November to 23rd December, 1960 (Twelfth Session). |
| (28) Pandit Thakur Das Bhargava   | . | 22nd November to 23rd December, 1960 (Twelfth Session). |
| (29) His Highness Maharajadhiraj<br>Maharawalji Shri Raghunath<br>Singhji Bahadur | . | 14th November to 23rd December, 1960 (Twelfth Session)  |

I take it that the House agrees with the recommendations of the Committee.

Some Hon. Members: Yes.

Mr. Speaker: The members will be informed accordingly.

12-12 hrs.

#### CORRECTION IN RESULT OF DIVISION

Mr. Speaker: I have to inform the House that there was an error in the

announcement of the result of the division held on the 16th December, 1960 on the motion for leave to introduce the Constitution (Ninth Amendment) Bill, 1960. The House has already taken a decision and this error has absolutely no effect on it. However, I consider that the correct position should be on record.

On a check-up of the photograph and the proceedings it now transpires that the correct result should be 'Ayes' 170 and not 169 as announced on the 16th December, 1960.